

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH NEW DELHI

O.A. No. 3262/92

New Delhi, dated the 26th September, 1994

CORAM

Hon'ble Shri N.V. Krishnan, Vice Chairman(A)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

MS Sushma Sharma
R/o GH 5 & 7, 615, Pachim Vihar,
Near Meera Bagh, New Delhi

... Applicant

(By Advocate Shri Mahesh Srivastava)

V/s

1. Union of India, service to be effected through P Secretary, Ministry of Environment and Forests, Govt. of India, New Delhi.
2. Director, Wild Life Preservation, Northern Region, Bikaner House, New Delhi.
3. The Director, Zoological Survey of India, 535, M.Block, New Alipore Road, Calcutta-35

... Respondents.

(None for the respondents)

ORDER (ORAL)

(Hon'ble Shri N.V. Krishnan, Vice Chairman(A))

Learned counsel for the applicant states that some favourable communications has been received by the applicant from the respondents. In the circumstances, nothing is left for adjudication in the O.A. Accordingly, O.A. is dismissed as having been infructuous.

Lakshmi Swaminathan
(Lakshmi Swaminathan)
Member (J)

26/9
(N.V. Krishnan)
Vice Chairman(A)